

## RAJASTHAN HIGH COURT, JODHPUR

### ORDER

No: Estt/HC/2026/ 328

Date: 22/04/2026

Pursuant to the Notice No. RHC/Exam. Cell/JJA/2022/230 dated 06.02.2026, following candidates declared successful in the recruitment to the post of Junior Judicial Assistant, are hereby appointed as Junior Judicial Assistant (Probationer Trainee) in the establishment of Rajasthan High Court, on the fixed remuneration of Rs. 14600/- per month initially for a period of two years from the date of joining as prescribed by the State Govt. vide its notification dated 30.10.2017:-

Sr. N.	Roll No.	Name of Candidates (Sarva Shri/Ms./Smt.)	Father's Name (Sarva Shri)	D.O.B.	Male / Female	Cat./ Sub. Cat.	Place of Posting
1	175129	DINESH BENIWAL	PADAMA RAM	04-04-1994	MALE	OBC	Jodhpur
2	175209	KARAN KUMAR SOHANIYA	RAJ KUMAR CHHIPA	11-10-1999	MALE	OBC	Jaipur
3	175151	SUNIL SINGH JADAON	RAM PRAKASH SINGH	09-07-1993	MALE	EWS	Jaipur
4	175034	ADITYA FAUJDAR	MADAN SINGH	20-08-2004	MALE	OBC	Jaipur
5	175059	ROHIT KUMAR	HANSRAJ	07-01-1998	MALE	OBC	Jodhpur
6	175004	DEEPAK SINGH RATNU	MADAN SINGH RATNU	15-12-1992	MALE	OBC	Jaipur
7	175280	RAHUL PUROHIT	BALDEV PUROHIT	20-01-1998	MALE	EWS	Jodhpur
8	175596	SATYENDRA JAIN	MUKESH KUMAR JAIN	01-02-1998	MALE	EWS	Jaipur
9	175586	SUNIL KUMAR	SURENDRA SINGH	05-02-1998	MALE	OBC	Jaipur
10	175283	AJIT YADAV	MAHESH YADAV	18-11-1995	MALE	OBC	Jodhpur
11	175169	VIKASH KUMAR	RAMLAL	16-08-1998	MALE	OBC	Jaipur
12	175510	BHUPENDAR HARITWAL	ROODA RAM HARITWAL	26-01-1992	MALE	OBC	Jaipur
13	175503	MOHABBAT HUSSAIN USTA	MOHAMMED IQBAL USTA	27-04-1990	MALE	OBC	Jodhpur
14	175638	SUMIT KUMAR SEWAG	JUGAL KISHOR SEWAG	07-12-1994	MALE	OBC	Jodhpur
15	175212	SONU PARDHAN	RAJU PARDHAN	24-06-1996	FEMALE	EWS	Jaipur
16	175126	DEEKSHA AGRAWAL	NARESH AGRAWAL	24-11-1994	FEMALE	EWS	Jaipur
17	175299	NITISHA KUMARI	HARI SINGH	27-07-2000	FEMALE	OBC	Jaipur
18	175319	JYOTI BENIWAL	DEVILAL BENIWAL	14-10-2000	FEMALE	OBC	Jodhpur
19	175311	REKHA CHOUDHARY	SARVAN LAL CHOUDHARY	14-01-2000	FEMALE	OBC	Jaipur
20	175449	DEEKSHA SINGH	VIJAY SINGH	25-02-1995	FEMALE	OBC	Jaipur
21	175345	DHANWANTI	GHANSHYAM	08-05-1984	FEMALE	EWS	Jodhpur

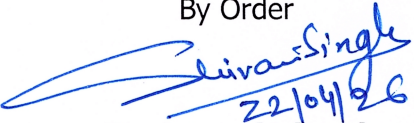
Appointment of above mentioned candidates is subject to following conditions :-

1. Appointment on the post of Junior Judicial Assistant is purely temporary in nature for a period of two years and the same will be extended further on the basis of work performance and conduct of the incumbent.
2. No candidate shall be allowed to join service until he / she provides required documents / affidavit / certificates which was / were not submitted by the

candidates at the time of documents verification.

3. Services of incumbent shall be liable to be terminated at any time without prior notice on the basis of statutory constraint / objection, if their services are not found satisfactory during the probation period of two years.
4. Appointment of incumbent would be liable to be terminated without prior notice, if adverse report or concealment of any relevant fact(s) is found in the Police verification of the candidates.
5. No Annual Grade Increment, allowances and honorarium shall be allowed to incumbents during the probation period.
6. The incumbents must submit medical fitness certificate as prescribed in Rule 10 of Rajasthan Services Rules, 1951 at the time of joining.
7. Incumbents are directed to join their duties at their place of posting on or before **30.04.2026** in the office of Registrar (Administration), Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur failing which, their appointment order shall stand canceled automatically without any further notice.
8. Pay of the probationer trainee Junior Judicial Assistant will be fixed in the pay Matrix Level 05 (20800-65900) after successful completion of probation period and they will be entitled to get other allowances as per rules.
9. They will not get T.A. and joining time for this appointment.
10. Appointment of incumbents will also be subject to Rules and orders issued by the State Govt. from time to time.

By Order

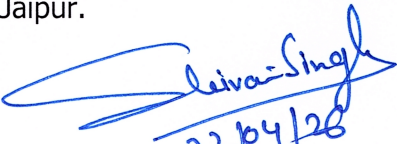
  
22/04/26  
**Registrar (Admn.)**

No: I/A(iii)(a)(1)10/2019/ 1165

Date: 22/04/2026

Copy forwarded to the following for information and necessary action:-

1. Registrar(Admn./Admn.(Sub.Court)/Exam./Class.-I & II/CPC /Rules/ Vig/ Writs/ OSD (F & I), Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
2. All Joint Registrars / Dy. Registrars, Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
3. Senior Librarian / Assistant Registrars, Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
4. Confidential Section, Rajasthan High Court, Jodhpur.
5. Computer Cell, RHC, Jodhpur with the direction to upload the same on the official website of the Rajasthan High Court.
6. Leave Clerk / Bill Clerk / Service Records / Budget / GPF / S.I. Clerk Rajasthan High Court, Jodhpur / Jaipur Bench, Jaipur.
7. Concerned .....
8. Personal file.

  
22/04/26  
**Registrar (Admn.)**